

SECTION XVII

MATTER FOR : 11.04.2016

R/COURT NO. 1

ITEM NO. 86

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 2053 of 2016

Dr. Mukund Thakur & Ors.

...Appellants

VERSUS

Nomeshwar Prasad Baluapuri & Ors.

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 26<sup>th</sup> February, 2016 when the Court was pleased to pass the following order:

**"Heard Ms. Deeplaxmi S. Matwankar, learned counsel for the petitioner.**

**Delay condoned.**

**Issue notice, returnable within six weeks.**

**There shall be stay of further proceedings in Consumer Case No. 24 of 2015, pending before the National Consumer Disputes Redressal Commission, New Delhi."**

It is submitted that show cause notice returnable on 11.04.2016 was issued on 08.03.2016 to all the five respondents through registered A.D. Mr. Rupesh Kumar, Advocate has on 30.03.2016 entered vakalatnama on behalf of all the five respondents in the matter but has not filed counter affidavit. Service is complete.

The matter above-mentioned is listed before the Ld. Registrar Court with this office report.

DATED THIS THE 08th DAY OF APRIL, 2016.

ASSISTANT REGISTRAR

Copy to : Mr. C.S. Ashri, Advocate.  
Mr. Rupesh Kumar, Advocate

ASSISTANT REGISTRAR